## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

: CA/205/2017

PETITION NUMBER

: CP/29/2016

NAME OF THE PETITIONER(S)

: ALEXANDER CORREYA

NAME OF THE RESPONDENT(S)

: THE BHAGYODAYAM CO. & 7 ORS

**UNDER SECTION** 

: 241/242

S.No. NAME (IN CAPITAL)

**SIGNATURE** 

REPRESENTATION BY WHOM

R. to R& Madh. W. Nambosttvinged SHARASH CHANDRAN for Pepihism

## ORDER

Counsels representing both the parties are present. Counsel for respondents stated that the senior counsel could not attend before the Tribunal due to personal inconvenience and prayed for time to make submissions. Time is extended at request. Put up on 13.12.2017.

-sel -S Vijayaraghayan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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